F.No. 01(03)/Roster/CESTAT/2025-part-II **Customs, Excise and Service Tax Appellate Tribunal** West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.06.2025

ORDER NO. 125 of 2025

Hon'ble President is pleased to partially modify the roster order no. 102 of 2025 for **CESTAT**, **New Delhi** on **04.07.2025**, **11.07.2025** and **18.07.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 04.07.2025, 11.07.2025 and 18.07.2025	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	CST Appeals
At 10:30 a.m.		

Note:

1. On these dates, the Customs and Excise cases will be taken up by the above Bench after the hearing of CST matters.

2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website <u>www.cestat.gov.in</u> in the link "Daily orders"/"court proceedings".

By Order (Mukesh Gupta)

(Mukesh Gupta) Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi/O/o Chief Commissioner (AR), New Delhi /Notice Board/Webste/Guard File/Office Copy.

Deputy Registrar